

Annexure-7

Name of the corporate debtor: Krishna Showbiz Services Private Limited; Date of commencement of CIRP: 11.12.2025; List of creditors as on: 10/03/2026

List of operational creditors (Government Dues)

Sl. No.	Details of Claimant		Details of Claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party ?					
1	Assistant Commissioner of Income Tax, Circle 16(1), Mumbai	State Govt	18-12-2026	5,63,87,350	5,63,87,350	Unsecured	No	0	0	0	0	
		Total		5,63,87,350	5,63,87,350					0		

Note: The claim has been admitted on the basis of the demand raised by the Income Tax Department for Assessment Years 2016-17 and 2017-18. It is pertinent to note that the Corporate Debtor has preferred an appeal before the Joint Commissioner of Income Tax (Appeals) against the said demand, and the matter is presently sub judice. The admission of the claim by the Resolution Professional is solely for the purpose of verification and collation of claims under the Corporate Insolvency Resolution Process and shall not be construed as an acknowledgment or admission of liability on the part of the Corporate Debtor.